

(ख) यदि हां, तो सरकार उक्त केन्द्रों हेतु निर्धारित लक्ष्यों को प्राप्त करने और उनके कार्यकरण में सुधार करने हेतु क्या प्रयास करती है;

(ग) क्या यह भी सच है कि उक्त केन्द्रों का कार्यकरण और उनके द्वारा निर्धारित लक्ष्यों की उपलब्धि असन्तोषजनक रही है; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य और परिवार कल्याण मंत्री  
(श्री बी० शंकरानन्द) : (क) जी, नहीं।

(ख) से (घ) परिवार नियोजन के विभिन्न गर्भनिरोधक तरीकों के लिए लक्ष्य राज्यों के परामर्श से निर्धारित किए जाते हैं। राज्य सामुदायिक स्वास्थ्य केन्द्रों, प्राथमिक स्वास्थ्य केन्द्रों इत्यादि के लिए लक्ष्य निर्धारित करते हैं।

**Gap between the requirement and availability of Blood**

3654. SHRI S. S. AHLUWALIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that there is a substantial gap between the requirements and availability of blood for medical care in the country ?

(b) if so, what are the details thereof; and

(c) what action Government propose to take for an effective nation-wide campaign to educate people for donating blood and collect adequate blood for medical purposes in the country;

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) and (b) Yes, Sir. As against the Annual estimated requirement of 40 lakhs units of blood in

the country the availability is only 19.5 lakh units.

(c) The National AIDS Control Programme contains a comprehensive plan for augmenting the availability of blood and blood products by promoting voluntary donation of blood as a popular movement and by encouraging rational and efficient use of blood by education of medical practitioners and setting up of component separation facilities in 30 identified centres.

**Training to Medical Staff for Rural Health in Bihar**

3655. SHRI S. S. AHLUWALIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have formulated any plans for training grass-roots level workers and para-medical staff in the State of Bihar in order to meet the requirements of rural health in the State;

(b) if so, what are the details thereof; and

(c) if not, in what manner Government propose to meet the requirements of rural health in Bihar ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) to (c) Training of grassroot level workers and para-medical staff is an integral part of delivery of health care. 33 Auxillary Nurse Mid-Wife Training Schools and 2 Lady Health Visitors Training Schools are functioning in the State to provide basic training. Four Health & Family Welfare Training Centres set up in the State Provide in-service training to health personnel. Effective utilisation of these facilities can meet the training requirements in the State.

**Financial irregularities in T. B. Association**

3656. SHRI RAM DEO BHANDARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news-item appeared in

the Hindustan Times, New Delhi, dated the 9th June, 1992 under the caption "T.B. Association on Warpath";

(b) whether the T.B. Association of India is collecting funds by way of donation and through sale of T. B. Seals, which are exempt under 80G and 10 (22-A) of the Income-tax Act, 1961; if so, whether Government propose to look into the allegations of Financial Irregularities and take action against those who may be found guilty as this involves public money utilised for personal gains; and

(c) whether Rules and Regulations, are followed by the Association ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND) : (a) Yes, Sir.

(b) and (c) Yes, Sir. The T. B. Association of Indian generates funds through donations and sale of TB seals. The Chairman of the TB Association of India has appointed an enquiry committee to look into the alleged irregularities.

#### Running of Chemist Shops

3657. SHRI RAM DEO BHANDARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have made it obligatory for an individual to have a degree/diploma in pharmacy for running a Chemist shop in the country, if so, the details thereof alongwith the number of the chemist shops cancelled due to violation/non-fulfilment of such condition;

(b) whether Government have any scheme to extend grants to institutes providing pharmaceutical degrees/diplomas, if so, the locations of such institutes in Uttar Pradesh and Union Territory of Delhi; and

(c) the annual grant extended to such institutes, institutewise during last three years alongwith the number of persons trained therein ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND) : (a) No, Sir. It is necessary to employ a 'qualified person' as

defined under the Drugs and Cosmetics Rules, 1945, for a Chemist's shop.

(b) There is no such scheme under this Ministry.

(c) Does not arise.

#### Growth rate of Population

3658. MISS SAROJ KHAPARDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the present natural growth rate of population of 1.95 Per cent is very high and that stabilisation of population is a national priority; and

(b) if so, the details thereof and the steps Government propose to take in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND) : (a) Yes, Sir.

(b) Population control has been identified as one of the six key objectives in the VIII Plan. An Action Plan is being operationalised by the State Governments/UTs for promoting family planning. Special Schemes for implementation are being taken up in demographically poor performing areas.

#### "एड्स" पर नियंत्रण हेतु दो समितियों की स्थापना

3659. श्री सोमपाल : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान दिनांक 15 सितम्बर, 1992 के राष्ट्रीय सहारा, (दिल्ली संस्करण) में "एड्स के नाम पर श्रवणों, रूपए डकारने की होड़" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हाँ, तो सरकार की उस पर क्या प्रतिक्रिया है ;

(ग) "एड्स" को नियंत्रित करने हेतु एक ही मंत्रालय में दो समितियों